

BEFORE THE NATIONAL GREEN TRIBUNAL, NEW DELHI

Original Application No. 515/2025

IN THE MATTER OF:

Principal Sharda Public School

...PETITIONER

VERSUS

State of Uttarakhand & Ors.

...RESPONDENT

AMENDED MEMO OF PARTIES (As per Order dated 06.04.2026)

Principal Sharda Public School

...PETITIONER

VERSUS

1. State of Uttarakhand

Through Chief Secretary, Government of Uttarakhand
4, Subhash Road, Uttarakhand Secretariat, Dehradun-248001
Email: chiefsecyuk@gmail.com / cs-uttaranchal@nic.in
cs-uttarakhand@nic.in

Respondent No. 1

2. Principal Secretary, Environment Department,

Government of Uttarakhand,
Forest Research Institute, Indian Military Academy,
Dehradun, Uttarakhand 248001
Email: secy-env-ua@nic.in / moef.ddn@gmail.com

Respondent No. 2

3. Municipal Corporation, Almora

Through its Commissioner,
Mall Road, Khazanchi Mohalla, Paltan Bazar,
Dharanaula, Almora, Uttarakhand 263601
Email: np-almora@nic.in

Respondent No. 3

4. Member Secretary, Uttarakhand Pollution Control Board (UKPCB)

Through its Member Secretary,
Gaura Devi Bhawan, 46 B IT Park,
Sahastradhara, Dehradun, Uttarakhand 248001
Email: msukpcb@yahoo.com

Respondent No. 4

5. District Magistrate, Almora

District Magistrate Office, Almora, Uttarakhand 263601
Email: dm-alm-ua@nic.in

Respondent No. 5

6. Principal Secretary, Urban Development Department

Government of Uttarakhand
Uttaranchal Secretariat, 4, Subhash Rd, Irrigation Colony,
Karanpur, Dehradun-248001
Email: secy.nkjha@gmail.com

Respondent No. 6

7. Principal Chief Conservator of Forests (HoFF)

Government of Uttarakhand
Rajpur Road, Dehradun-248001
Email: pccf-uk@nic.in / pccf_uta@yahoo.com

Respondent No. 7